

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.608/2001@@  
EE

Laxman

Appellant (s)

VERSUS

State of Maharashtra

Respondent(s)

(Heard by Hon.Pattanaik, Shah, Raju, Variava & Dharmadhikari,JJ)

Date : 27.08.2002 This appeal was called on for hearing today.@@  
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CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK@@  
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HON'BLE MR. JUSTICE M.B. SHAH@@  
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HON'BLE MR. JUSTICE DORAISWAMY RAJU@@  
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HON'BLE MR. JUSTICE S.N. VARIAVA@@  
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HON'BLE MR. JUSTICE D.M. DHARMADHIKARI@@  
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For Appellant (s) Mr. S. Muralidhar,Adv.

For Respondent (s) Mr. V.N.Raghupathy,Adv.

The Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....J.  
.SP2

Hon'ble Mr. Justice G.B. Pattanaik pronounced the judgment of the Court.  
The records of the above-said appeal may now be placed before the Bench presided over by Hon'ble Mr. Justice M.B. Shah from which Court the reference has been made.

.SP1  
(Y.P.Dhamija) (Suneet Bala Sharma)@@

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Court Master

Assistant Registrar@

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Reportable judgment is placed on the file.